## GOVERNMENT OF INDIA MINISTRY OF STEEL

# LOK SABHA UNSTARRED QUESTION NO. 331

FOR ANSWER ON 02.12.2025

#### BENEFICIARY COMPANIES UNDER PLI SCHEME FOR SPECIALTY STEEL

#### 331. SHRI KRISHNA PRASAD TENNETI:

Will the Minister of STEEL be pleased to state:

- (a) the details regarding the list of beneficiary companies under the Production Linked Incentive (PLI) Scheme for Specialty Steel at present across the country, State-wise;
- (b) the details regarding the total volume and valuation of production from each beneficiary under the scheme till date across the country;
- (c) the details regarding the total amount of funding under the PLI Scheme allocated, released and utilised, beneficiary-wise;
- (d) whether the Government has considered expanding the number of beneficiaries of the PLI Scheme, if so, the details thereof including the proposed timeline and if not, the reasons therefor; and
- (e) whether the Government has carried out any awareness campaign to boost participation of companies in the PLI Scheme, if so, the details thereof and if not, the reasons therefor?

### **ANSWER**

THE MINISTER OF STATE IN THE (SHRI BHUPATHIRAJU SRINIVASA VARMA)
MINISTRY OF STEEL

(a)to(e): Production Linked Incentive (PLI) Scheme for Specialty Steel was approved by the Union Cabinet in July, 2021 with a budget of ₹6,322 crore which aims to boost specialty steel production through financial incentives. The scheme offers incentives for five years, from Financial Year 2024-25 to Financial Year 2030-31, to companies that meet specified investment and production targets. The scheme covers five product categories which include coated steel, high-strength steel, specialty rails, alloy steels & steel wires, and electrical steel. Two rounds have been concluded so far in which participating beneficiaries are from the states of Andhra Pradesh, Gujarat, Haryana, Jharkhand, Karnataka, Maharashtra, Odisha, Punjab, Tamilnadu, Uttar Pradesh and West Bengal. In the first and second rounds, 19 companies have committed ₹27,106 crore investment and 25 companies have committed ₹17,000 crore Investment, respectively. Till October, 2025, the participating beneficiary

companies have invested ₹23,022 crore, produced 2.33 million tonnes of specialty steel, and ₹131.64 crore incentives have been disbursed to the eligible beneficiaries. Steel is a de-regulated sector and the Government acts as a facilitator by creating a conducive policy environment for the development of the steel sector. Decisions such as investment, capacity addition, employment, product portfolio etc. are based on techno-commercial analysis of companies.

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